

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.No. 534/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th January 2018, 10.30 A.M

Name of the Company		Manisha Infotech Pvt.Ltd	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

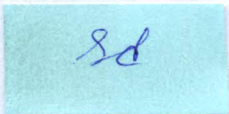
1. Mrs. Manju Bhutera, Advocate, Petitioner.

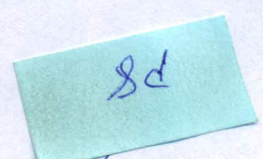
Am
9/1/18

ORDER

Ld. Counsel for the petitioner is present.

Heard. Reserved for order.


(Jinan K.R.)
Member (J)


(V.P. Singh)
Member (J)